

SUPR EME COUR T OF I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ASHOK MENON

Petition(s) for Special Leave to Appeal (Civil) No(s).6153/2009

(From the judgement and order dated 26/03/2008 in CMA No. 2594/2002 of The  
HIGH COURT OF A.P AT HYDERABAD)

PODDUTOORI LALITA DEVI & ANR.

Petitioner(s)

VERSUS

APSRTC, REP.BY M.D. & ANR.

Respondent(s)

(With office report )

Date: 24/07/2009 This Petition was called on for hearing today.

For Petitioner(s) Mr. Ramana Murthy,Adv.  
Mr. Anil Kumar Tandale,Adv.

For Respondent(s)  
Mr. G.N.Reddy,Adv.

UPON hearing counsel the Court made the following  
ORDER

Counsel appearing for the respondent seeks further time  
to file counter affidavit. Time is granted till 2.9.2009 as a last  
chance.

List the matter on 2.9.2009.

(ASHOK MENON)  
Registrar